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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

REGN.NO. CCP 408/92 in
OA-143/88

DATE OF DECISION: 01.2.1993

T.D. Vaswani.

... Petitioner.

Versus

Shri G.P. Bajpai,
Registrar,
Income-Tax Appellate Tribunal,
Central Govt. Offices Building,
4th Floor, Queen Road,
Bombay-1 and another.

... Respondents.

CORAM:

THE HON'BLE MR. JUSTICE V.S. MALIMATH, CHAIRMAN.
THE HON'BLE MR. I.K. RASGO TRA, MEMBER(A).

For the Petitioner.

... Shri S.K. Jain,
Counsel.

For the Respondents.

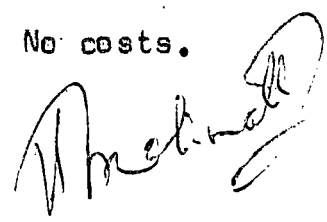
... Shri M.L. Verma,
Counsel.

ORDER (ORAL)

(By Hon'ble Mr. Justice V.S. Malimath,
Chairman)

On the request of the learned counsel for the petitioner,
this petition is dismissed as withdrawn. No costs.


(I.K. RASGO TRA)
MEMBER(A)


(V.S. MALIMATH)
CHAIRMAN

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